

SPECIAL BENCH

O-248

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/343(KB)2022
CONT.A./2(KB)2024,
IA(COMPANIES.ACT)/34(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	AMBALIKA DAS VS K C DAS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the petitioner
Mr. Ayan Chakraborty, Adv.]
Ms. Sohini Mukherjee, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For R-1 & 2
Mr. Sunil Kr. Gupta, Adv.]
Mr. Arindam Paul, Adv.]

Mr. Sakya Sen, Adv.] For R 3, 6
Mr. Arindam Paul, Adv.]
Ms. Debarati Das, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Interim order, if any, will continue.
3. List this matter on **05/09/2024**.

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ